Dated: 11.06.2013

NOTIFICATION

No. F 8(03)/2013/DAM/MR/6420

In pursuance of the provisions of sub-rule (4) of rule 15 of the Delhi Agricultural Produce Marketing (Regulation) General Rules, 2000, the Lt. Governor of National Capital Territory of Delhi, is pleased to fix per trip fee as given in the table below, payable to the Agricultural Produce Market Committees, constituted under section 35 of the Delhi Agricultural Produce Marketing (Regulation) Act, 1998 by the owner or Driver of a Thella, Rehra, Rickshaw, Tempo or Truck:

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Type of Vehicle</th>
<th>Per Trip Fee</th>
</tr>
</thead>
<tbody>
<tr>
<td>(1)</td>
<td>Truck with 10 tyres &amp; above</td>
<td>Rs. 100/-</td>
</tr>
<tr>
<td></td>
<td>(carrying 10 tonnes to 30 tonnes)</td>
<td></td>
</tr>
<tr>
<td>(2)</td>
<td>Truck with 06 tyres &amp; above</td>
<td>Rs. 60/-</td>
</tr>
<tr>
<td></td>
<td>(carrying 3.5 tonnes to 10 tonnes)</td>
<td></td>
</tr>
<tr>
<td>(3)</td>
<td>Container</td>
<td>Rs. 50/-</td>
</tr>
<tr>
<td>(4)</td>
<td>Vehicle with 4 tyres</td>
<td>Rs. 20/-</td>
</tr>
<tr>
<td></td>
<td>(carrying 1 ton to 3 tonnes)</td>
<td></td>
</tr>
<tr>
<td>(5)</td>
<td>Vehicle with 3 tyres (Motorize)</td>
<td>Rs. 20/-</td>
</tr>
<tr>
<td>(6)</td>
<td>Non motorize carrier (Rehra, Rickshaw,</td>
<td>Rs. 05/-</td>
</tr>
<tr>
<td></td>
<td>Thella)</td>
<td></td>
</tr>
</tbody>
</table>

BY ORDER AND IN THE NAME OF THE
LT. GOVERNOR OF THE NATIONAL CAPITAL
TERRITORY OF DELHI

(RAMESH TIWARI)
SPECIAL SECRETARY (DEVELOPMENT)
GOVT. OF NCT OF DELHI
Copy to:-

1. The Secretary, Ministry of Agriculture, Govt. of India, New Delhi
2. The Agricultural Marketing Advisor to the Govt. of India, Dte. of
   Marketing & Inspection, NH-IV, Faridabad
3. The Principal Secretary to Lt. Governor, Delhi
4. The Principal Secretary to Chief Minister, Govt. of NCT of Delhi.
5. The Principal Secretary-cum-Commissioner Development, Govt.
   of NCT of Delhi, 5/9 Under Hill Road, Delhi
6. The Secretary to Minister (Development), Govt. of NCT of Delhi.
7. The Staff Officer to Chief Secretary, Govt. of NCT of Delhi.
8. The Chairman/Vice-Chairman/All Members of Delhi Agricultural
   Marketing Board, Delhi through Secretary Delhi Agricultural
   Marketing Board.
9. The Dy. Secretary (GAD), General Administration Deptt. Govt. of
   NCT of Delhi with the request that the notification may be
   published in Delhi Extra-Ordinary Gazette, Part-IV and copies of
   the same may be arranged for this office (two copies).
10. Agricultural Produce Marketing Committee, MNI, Azadpur,
    Narela, Najafgarh, Keshopur and Shahdara (Fruit & Vegetable
    Market Gazipur), Delhi/New Delhi and Fish, Poultry & Egg
    Marketing Committee, Gazipur, Delhi, Khoya/Mawa Marketing
    Committee, Delhi and Flower Marketing Committee, Delhi.
11. The Dy. Secretary, Law Department, Govt. of NCT of Delhi
12. The Hindi Officer, Language Department, Govt. of NCT of Delhi
13. The Director, Directorate of Information & Publicity, Govt. of
    NCT of Delhi
14. All the Members of the concerned Marketing Committee through
    Secretary of the concerned Marketing Committee.
15. Guard file.

(RAMESH TIWARI)
SPECIAL SECRETARY (DEVELOPMENT)
GOVT. OF NCT OF DELHI